

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 05.01.2022 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1095 of 2021	Darshan Gandhi Vs. Sankalp Realty Pvt. Ltd. & Ors.	Utsav Mukherjee	Chetan Kapadia Dhrumil Shah-R1 Anjali Sharma-R2

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By order of Hon'ble Chairperson
-sd/-
Registrar